# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

#### **PRINCIPAL BENCH**

# <u>2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 19.03.2021 (FRIDAY)</u>

## COURT – III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease& Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4
2.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Meghna Mishra	Atul Sharma K Datta-R1 Arveena Sharma-R2
4.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda
5.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath Amit Shankar Amist- R1 to R3

#### For Hearing

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6.	Comp. App (AT)	Balwant Singh Kanda	Satyavikram	Shekhar Gupta			
	No. 172 of 2020	Vs.		Kamal Khatta-			
		Kanda Auto Pvt. Ltd. & Ors.		R1, R2 & R3			
	Part Heard						
7.	Comp. App. (AT)	Bulusu Bhanu Teja	Mullapudi Rambabu				
	(Ins) No. 421 of	Vs.					
	2020	Vance 7 Health Pharmaceuticals Pvt.					
		Ltd. & Anr.					

Note: The Court will rise at 12:00 Noon

## 02:00 PM

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda

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1. Notice Board

By the order of Hon'ble Acting Chairperson -sd/-

Registrar

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